



\$~42 to 272, 295, 296, 297, 299, 300, 302, 305, 306, 307, 309, 310, 326, 327, 331, 332, 333

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 8093/2017

MAJHIHIRA ASHRAM PRIMARY TEACHERS TRAINING
INSTITUTE

..... Petitioner

Through:

versus

NATIONAL COUNCIL FOR TEACHER
EDUCATION AND ANR

..... Respondents

Through:

- + W.P.(C) 9328/2017
- + W.P.(C) 1298/2024
- + W.P.(C) 10453/2017
- + W.P.(C) 9486/2017, C.M. APPL.21163/2022
- + W.P.(C) 9500/2017
- + W.P.(C) 10345/2017
- + W.P.(C) 9786/2017
- + W.P.(C) 13628/2018
- + W.P.(C) 12983/2022, C.M. APPLs. 39379/2022, 2182/2023 & 4973/2023
- + W.P.(C) 10619/2017
- + W.P.(C) 3535/2018
- + W.P.(C) 2068/2018
- + W.P.(C) 12442/2019
- + W.P.(C) 10142/2018
- + W.P.(C) 11979/2018
- + W.P.(C) 12739/2018
- + W.P.(C) 12941/2018
- + W.P.(C) 3865/2019
- + W.P.(C) 6790/2019, C.M. APPL.28433/2019
- + W.P.(C) 10447/2019
- + W.P.(C) 11226/2019
- + W.P.(C) 12667/2019
- + W.P.(C) 12956/2019

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- + W.P.(C) 12967/2019
- + W.P.(C) 12982/2019
- + W.P.(C) 1481/2020
- + W.P.(C) 11453/2021
- + W.P.(C) 5764/2020, C.M. APPL.20826/2020
- + W.P.(C) 5805/2020
- + W.P.(C) 8154/2020
- + W.P.(C) 9994/2020
- + W.P.(C) 14084/2021
- + W.P.(C) 5436/2022
- + W.P.(C) 12664/2022
- + W.P.(C) 5820/2023
- + W.P.(C) 13093/2022, C.M. APPL.39682/2022
- + W.P.(C) 13126/2022
- + W.P.(C) 13137/2022
- + W.P.(C) 13138/2022
- + W.P.(C) 13149/2022
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- + W.P.(C) 13160/2022
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- + W.P.(C) 13289/2022
- + W.P.(C) 13453/2022
- + W.P.(C) 13481/2022
- + W.P.(C) 13489/2022
- + W.P.(C) 13784/2022
- + W.P.(C) 13870/2022
- + W.P.(C) 14552/2022
- + W.P.(C) 14624/2022
- + W.P.(C) 14668/2022
- + W.P.(C) 15534/2022
- + W.P.(C) 15733/2022, C.M. APPL.48958/2022
- + W.P.(C) 15734/2022
- + W.P.(C) 15736/2022, C.M. APPL.48959/2022
- + W.P.(C) 15753/2022, C.M. APPL.49027/2022
- + W.P.(C) 15780/2022

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- + W.P.(C) 305/2023
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- + W.P.(C) 4531/2023, C.M. APPL.17327/2023
- + W.P.(C) 4630/2023, C.M. APPL.17704/2023
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- + W.P.(C) 3460/2024
- + W.P.(C) 3325/2024
- + W.P.(C) 3326/2024
- + W.P.(C) 3334/2024

For Petitioners:

Mr. Sanjay Sharawat and Mr. Ashok Kumar Advocates in item No.51, 78-100, 105, 107, 110-121, 123-126, 129-138, 148, 151, 197-198, 211

Mr. Mayank Manish and Mr. Ravi Kant, Advocates in Item 42, 43, 45-50, 52-59, 62-76, 101-104, 106, 108, 122, 127, 128, 144-147, 179, 192, 206, 207, 217

Mr. Ashutosh Gupta, Advocate for Petitioner in Item 59

Mr. K.K.Tyagi and Mr. Yunus Malik Advs.

Mr. Abhishek Singh and Mr. Madavaram Priyanka, Advs

Mr. Gourav Arora, Advocate in Item 155, 165-167, 200-205, 262-266, 326-327

Mr. Abhishek Singh and Ms. Priyanka Madavaram, Advocate for petitioner in Item 109

Mr. Amitesh Kumar, Ms. Preeti Kumari and Mr. Mrinal Kishor,



Advocates in Item 44, 77, 139-143, 149-150, 152-154, 156-164, 168-178, 180-191, 199, 203, 208-201, 212-216, 218-261, 267 to 272, 295 to 297, 299 to 302, 305 to 307, 309 to 310, 326 to 327, 331 to 333

For Respondents:

Mr. Puneett Singhal along with Mr. Ankit Gupta and Ms. Akansha for NCTE in Item 42, 47, 70, 71, 73, 76, 139, 140, 142, 143, 146, 149, 164, 169, 178, 200, 206, 225, 226

Mr. Akhilesh K. Srivastava and Mr. Manoj Kumar, Advocate for NCTE in Item 43-46, 48-92, 95-98, 100, 102, 104, 108, 110-112, 114-125, 127-138, 141, 143, 145, 147, 148, 150, 151, 154, 156, 159, 160, 162, 165-167, 172, 174-177, 179-181, 183-191, 194-197, 199, 201, 202, 207, 208, 211, 213-216, 218-223, 228-258, 262-272, 295, 296, 299, 302, 305, 306, 307, 309, 310, 326, 327, 331, 332, 333, 297, 300

Mr. N.K. Bhatnagar, Ms. Rupali and Ms. Pratishtha Majumdar, Advocates for NCTE in Item 76, 85, 93, 94, 99, 101, 107, 103, 105, 106, 76, 93, 94, 109, 16, 144, 152, 153, 157, 158, 161, 163, 168, 170, 171, 173, 182, 192, 193, 198, 203, 204, 205, 209, 210, 212, 217, 224, 227, 95

Mr. Hemant Singh and Ms. Urvashi Jain, Advocates for NCTE

Mr. Siddhant Sharma, Adv. for R3 in Item 61

Mohinder J.S. Rupal and Mr. Hardik Rupal, Advocate for DU in Item 57

CORAM:

HON'BLE MR. JUSTICE C.HARI SHANKAR

ORDER

%

06.03.2024

1. The Hon'ble Judge is not holding the Court today.
2. Renotify on 14 March 2024 at 2.30 pm.

By Order

Court Master

MARCH 6, 2024/yg

Click here to check corrigendum, if any